

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:366

ANSWERED ON:26.07.2005

INCLUSION OF CERTAIN COLONIES INTO UNAUTHORIZED COLONIES

Hasan Chaudhary Munawwar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

referring to the reply given to Unstarred Question No. 2859 dated March 22, 2005 and state:

(a) whether Santi Vihar and Durga Vihar colonies of Nazafgarh have been included into those unauthorised colonies in which the basic facilities are to be provided to the residents by Municipal Corporation of Delhi;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the time by which the streets and drainage are likely to be provided in these colonies; and

(e) the details of the agencies responsible to provide street lights, drinking water and sewer lines and the guidelines being issued by the Government to provide these facilities in the said colonies?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(c): Government of NCT of Delhi (GNCTD) has reported that Durga Vihar figures in the list of unauthorized colonies that are considered for provision of basic facilities. Construction of road and drains in Phase-I, II, III have been done and Phase-IV has been started.

Delhi Jal Board has reported that due to non-availability of water sources, water supply services could not be extended in this area so far.

Shanti Vihar colony does not figure in the aforesaid list of unauthorized colonies and, therefore, development works could not be carried out there.

(d): It is an on-going activity and, therefore, no time frame can be given at this stage.

(e): Hon`ble Delhi High Court vide order dated 19.8.1994 had permitted supply of electricity and water in the unauthorized colonies. The court further allowed construction of roads and drainage in unauthorized colonies located on private land vide order dated 17.8.1998. These facilities are provided by Municipal Corporation of Delhi, Delhi Jal Board, DISCOMS, etc.